

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 416 of 2013  
In DFR No. 2309 of 2013**

**Dated : 3<sup>rd</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Rajasthan Vidyut Prasaran Nigam Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission  
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma**

**Counsel for the Respondent(s) : Ms. Anushree Badhan  
Ms. Swatika Sahoo**

**ORDER**

Ms. Anushree Badhan, Learned Counsel takes notice on behalf of Respondent no. 2. Issue notice to Respondent – 'Commission' returnable on 13.12.2013. Dasti service is permitted. Registry is also directed to issue notice.

Post the matter for hearing the condonation of delay Application on **13.12.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

mk/js